GOVERNMENT OF INDIA MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS (DEPARTMENT OF PERSONNEL AND TRAINING)

LOK SABHA UNSTARRED QUESTION NO. 532

(TO BE ANSWERED ON 06.02.2019)

CENTRAL ADMINISTRATIVE TRIBUNALS

532. SHRI P.K. KUNHALIKUTTY:

Will the **PRIME MINISTER** be pleased to state:

- (a) whether the Government had constituted Central Administrative Tribunals (CATs) throughout the country with a specific objective that these CATs will remove pendencies of the long pending cases, lying in various High Courts and deliver decisions in categorical manner as per extant rules and if so, the details thereof;
- (b) whether it is not a matter of heart burning that deserving appellants, seeking for justice, awaiting in queue since years together, can be seen in Delhi Administrative Tribunal; and
- (c) if so, the details thereof?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS AND MINISTER OF STATE IN THE PRIME MINISTER'S OFFICE (DR. JITENDRA SINGH)

(a): Yes, Madam. Central Administrative Tribunal (CAT) was constituted in 1985 keeping in view the pendency of large number of cases relating to service matters before various courts. It was aimed to deal exclusively with service matters that would go a long way in not only reducing the burden of the various courts thereby giving them time to deal with other cases, but would also provide to the persons covered under by the Tribunals, speedy relief in respect of their grievances. CAT, with its 17 Benches spread across country and having circuit Benches at 21 places, caters to the need of the employees of Government of India wherever they are posted.

The status of pending cases in CAT since its establishment is placed at Annexure-'A'. Break-up of pending cases in terms of period of pendency is placed at Annexure-'B'.

(b) & (c): There is no Delhi Administrative Tribunal established for the employees of Delhi Government/ NCR. However, a Principal Bench of CAT is located at Delhi, where, the status of pendency cases as on 31.12.2018 is as under:

Less than 1 year	Between 1-2 year	Between 2-3 year	Between 3-5 year	Over 5 years	Total
3,407	2,522	2,037	2,402	305	10,673

Statement of year-wise Institution, Disposal and Pendency of Cases in CAT as on 31.12.2018 since its establishment

	(INSTITUTION)			
	CASES TRANSFERED	DISPOSAL	PENDENCY AT THE	
YEAR	FROM VARIOUS	DURING THE		
	COURTS (TA) AND	YEAR	END OF THE YEAR	
	FRESH CASES FILED			
1985				
(November)	2963	30	2933	
1986	23177	8934	17176	
1987	19410	15084	21502	
1988	19425	13769	27158	
1989	18602	13986	31774	
1990	19283	15495	35562	
1991	21623	17552	39633	
1992	25184	23782	41035	
1993	27067	28074	40028	
1994	26230	26409	39849	
1995	25789	23668	41970	
1996	23584	20667	44887	
1997	23098	21981	46004	
1998	21911	18394	49521	
1999	22944	24566	47899	
2000	25146	31398	41647	
2001	25977	31953	35671	
2002	25398	29514	31555	
2003	25089	28076	28568	
2004	23825	27735	24658	
2005	21528	22408	23778	
2006	18722	17774	24726	
2007	17725	18674	23777	
2008	18287	20352	21712	
2009	24496	23681	22527	
2010	26620	25477	23670	
2011	25869	24750	24789	
2012	27733	24206	28316	
2013	27442	21654	34104	
2014	27913	24739	37278	
2015	29089	25150	41217	
2016	26984	26266	41935	
2017	25402	20055	47282	
2018	26309	23538	50053	
TOTAL	789844	739791		

Disposal percentage on an average is about 93.66%.

CONSOLIDATED STATEMENT OF PENDENCY OF CASES IN RESPECT OF ALL THE BENCHES OF THE CAT AS ON 31.12.2018

NAME OF THE BENCH	LESS THAN ONE YEAR	BETWEEN 1-2 YEAR	BETWEEN 2-3 YEAR	BETWEEN 3-5 YEAR	OVER 5 YEARS	TOTAL
1	2	3	4	5	6	7
PRINCIPAL						
BENCH	3407	2522	2037	2402	305	10673
AHMEDABAD	4.40	•	100	40.5	•	1100
BENCH	449	287	180	196	26	1138
ALLAHABAD	1204	1007	692	1172	1.620	5707
BENCH	1304	1007	683	1173	1630	5797
BANGALORE	1460	25.4	70	0	0	1700
BENCH CHANDIGARH	1460	254	78	0	0	1792
BENCH	948	393	11	2	1	1355
CHENNAI	940	393	11	2	1	1333
BENCH	738	952	818	728	175	3411
CUTTACK	730	732	010	728	173	3411
BENCH	457	482	420	698	294	2351
ERNAKULAM	137	102	120	070	271	2331
BENCH	794	553	347	216	10	1920
GUWAHATI						
BENCH	245	136	104	42	12	539
HYDERABAD						
BENCH	1026	743	756	1218	214	3957
JABALPUR						
BENCH	983	665	434	617	442	3141
JAIPUR BENCH	562	362	358	616	287	2185
JODHPUR						
BENCH	328	270	235	352	177	1362
KOLKATA						
BENCH	1281	984	1117	802	161	4345
LUCKNOW						
BENCH	442	230	349	240	157	1418
MUMBAI BENCH	556	627	612	671	236	2702
PATNA BENCH	705	491	467	290	14	1967
TOTAL	15685	10958	9006	10263	4141	50053